## GOVERNMENT OF INDIA RAILWAYS LOK SABHA

UNSTARRED QUESTION NO:2294
ANSWERED ON:22.08.2013
LICENCE FEE FOR BOOKSTALLS
Nagorao Shri Dudhgaonkar Ganeshrao;Panda Shri Prabodh

## Will the Minister of RAILWAYS be pleased to state:

- (a) the rate of licence fee/royalty that has been fixed for payment on the gross sales turnover for the categories of unemployed graduate etc. bookstall contractor by the Indian Railways;
- (b) the rate of license fee/royalty that has been fixed for payment on the gross sales turnover for the big bookstall contractors by the Indian Railways; and
- (c) whether there is any variation in the rate of licence fee being charged and if so, the reasons therefor?

## **Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI ADHIR RANJAN CHOWDHURY)

(a) to (c): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF UNSTARRED QUESTION NO. 2294 BY ADV. GANESHRAO DUDHGAONKAR AND SHRI PRABODH PANDA TO BE ANSWERED IN LOK SABHA ON 22.08.2013 REGARDING LICENCE FEE FOR BOOKSTALLS.

Category of stations Licence fee A Licence fee at 12% of annual sales-turnover or a minimum licence fee of ?. 20,000/- per annum per bookstall, whichever is higher. The minimum licence fee will be ?. 2000/- per annum for additional table/trolley.

B and C 12% of annual sales-turnover or a minimum licence fee of ?. 10,000/- per annum per bookstall, whichever is higher. The minimum licence fee will be ?. 1000/- per annum for additional table/trolley.

D 12% of annual sales-turnover or a minimum licence fee of ?. 3,000/- per annum per bookstall, whichever is higher. E and F 12% of annual sales-turnover or a minimum licence fee of ?. 1,500/- per annum per bookstall, whichever is higher.

(a) to (c): The policy guidelines for realization of licence fee/royalty from all category of bookstall contracts including unemployed graduates except bookstall operated by philanthropic and social organization are as under:-

The rate of licence fee/royalty to be realized from philanthropic and social organization is as under:-

Category of stations Licence fee for Philanthropic and social organization A 2.5% of sales turnover, subject to minimum of ?. 5,000/-per bookstall and ?. 500/- for each additional table/trolley. B 2.5% of sales turnover, subject to minimum of ?. 3,000/- per bookstall and ?. 300/- for each additional table/trolley. C (Suburban stations) 2.5% of sales turnover, subject to minimum of ?. 2,000/- per bookstall and ?. 200/- for each additional table/trolley.

D and E 2.5% of sales turnover, subject to a minimum of ?. 500/- per bookstalls.

Due to matter being sub-judice in Hon'ble Supreme Court, the big bookstall contractors like M/s A.H. Wheeler & Co. and M/s Higginbotham have yet not complied with above policy guidelines.